

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 623 of 2000

Jabalpur, this the 29th day of July, 2003.

Hon'ble Mr. J.K. Kaushik, Judicial Member

Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

G.S. Lochkar, aged about 58 years
son of Late Bhagwandas Lochkar,
Postal Assistant, Sub post Office,,
Itarsi.

APPLICANT

(By Advocate - Shri R.K. Verma)

VERSUS

1. The Union of India
through its Secretary
Ministry of Communications,
Department of Post India,
Dak Bhawan, New Delhi.

2. Senior Superintendent Post Offices,
Hoshangabad Division
Hoshangabad.

RESPONDENTS

(By Advocate - Shri K.N. Pethia holding brief of
Shri S.A. Dharmadhikari)

O R D E R (ORAL)

By J.K. Kaushik, Judicial Member -

The learned counsel for the applicant submits
that he has got the required relief and he is satisfied
with the same. He does not press the original Application.
Hence the same stands dismissed as not pressed.

Agreed
(Anand Kumar Bhatt)
Administrative Member

Agreed
(J.K. Kaushik)
Judicial Member

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि अवृत्ति:-

(1) सचिव, दस्तावेजीय पर एक्सीजन, जबलपुर
(2) विधायक श्री/श्रीमती/कु. के काउंसल
(3) प्रस्तरी श्री/श्रीमती/कु. के काउंसल
(4) धन्यवाल, कोपडा, जबलपुर व्यापारी
सूचना एवं आवश्यक कार्यवाही द्वारा

R.K. Verma Adm
उपर रजिस्ट्रर
1.8.03

*Issued
on 1.8.03*